

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE

BENCH KOLKATA, WEST BENGAL

Execution Application No.01/2024/EZ

O.A. No. 166 of 2022

In the matter of:

VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE

.....Petitioner

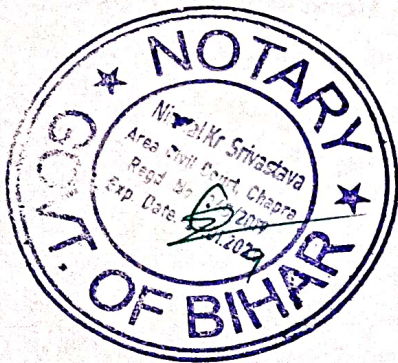
Versus

STATE OF BIHAR & Ors

..Respondents.

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Anomita Pandey  
Adv  
F/748/2009

8336835229;  
[legumijure@gmail.com](mailto:legumijure@gmail.com)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
Execution Application No.01/2024/EZ  
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In the matter of:  
VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE  
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Versus  
STATE OF BIHAR & Ors

.. Respondents.

Additional Report Affidavit on behalf of the respondent no. 6

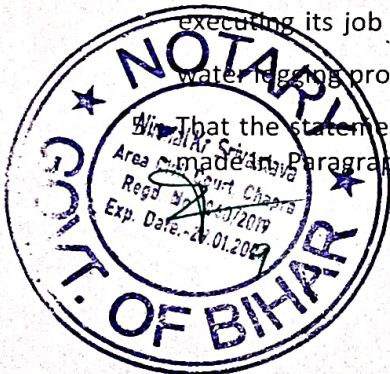
1, Yatendra Kumar Pal, S/O Ramesh Chandra Pal aged about 32 years, by faith Hindu, by occupation Service, working for again at Deputy Development Commissioner, cum Chief Executive Officer, Zila Parishad, Saran, Bihar., do hereby solemnly affirm and say follows:

1. That I am the authorised signatory of the respondent no. 6 and I am competent to make and affirm this instant affidavit. I am well acquainted with the facts and circumstances of the instant matter.
2. That the present execution application has been filed by applicant for execution of order dated 01.08.2024 passed by the Hon'ble bench in Execution Application No. 01/2024/EZ arising out of Original Application No. 166/2022/EZ was disposed with the separate directions to concerned respondents.
3. The affidavit of the respondent no. 6 was filed giving details of the status and progress of work. In addition to the said affidavit the answering respondent no. 6 would like to place on record the letter no. 136 dated- 08.01.2025 and photographs at site by which the answering respondent no. 6 wants to place on record that the work is in progress and funds have been transferred to the contractor. Copy of the letter no.136 dated- 08.01.2025.

along with it google translation are annexed herewith and marked with letter-A Colly

4. That the aforesaid facts & circumstances it is very much clear that the District Board is sincere in executing its job by constructing RCC Box Drain in this area, which will be helpful in prevention of water logging problems, in the area of prabhunath Nagar, Saran at Chapra at the earliest as possible.

That the statements made in Paragraphs 1 to 2 are true to my personal knowledge, whereas those made in Paragraphs 3 are based on the records.



Identified by me

*Yatendra Kumar Pal*  
(Deponent) 09/01/25

By Development Commissioner  
Cum  
Chief Executive Officer  
Zila Parishad, Saran

*[Signature]*  
9/01/2025

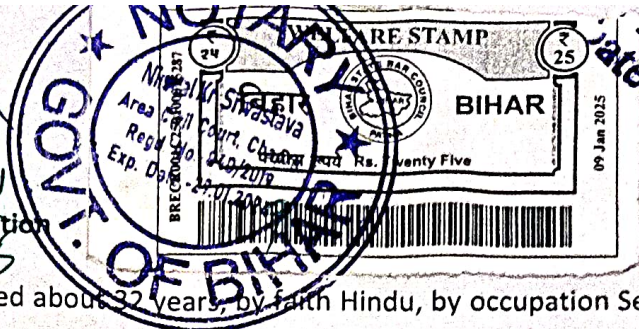
Ad. CEO identify the deponent who has Signed / Put his / her thumbs impression in my presence.

*Deimul K. Sivas*  
Advocate 9/1/25

*Anomita Pandey*  
Adv  
F/748/2009

~~Yatendra Kr. Pal~~  
~~Ramesh Chandra Pal~~  
Village/City: Zila Parishad, Saran  
District: Saran State: Bihar

Nirmal Kr. Srivastava Verification  
Notary  
Chapra (Saran) Bihar  
9/1/25



3  
No. 166  
9/1/25

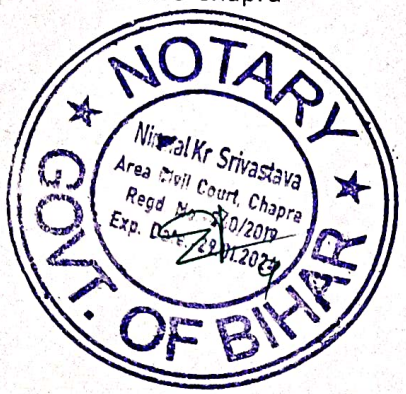
1, Yatendra Kumar Pal, S/O Ramesh Chandra Pal aged about 32 years, by faith Hindu, by occupation Service, working for again at Deputy Development Commissioner, cum Chief Executive Officer, Zila Parishad, Saran, Bihar., do hereby verify the statements made in paragraphs 1 to 5 of the foregoing petition are based on information derived from records which I verily believe to be true and jthe rest including the prayer portion are my humble submissions before this Hon'ble Tribunal.

Yatendra M  
9/1/25  
(Deponent)

9/1/2025  
Ad. CED

By Development Commissioner  
Cum  
Chief Executive Officer  
Zila Parishad, Saran

Date:-09.01.2025  
Place-Chapra



I identify the deponent who has Signed / Put his / her thumbs impression in my presence.

Nirmal Kr. Srivastava  
Advocate  
9/1/25



जिला परिषद, सारण छपरा।

पत्रांक.....136...../दिनांक...०४/०८/२५

प्रेषक,

सहायक अभियंता,  
जिला परिषद, सारण, छपरा।

सेवा में,

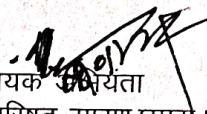
उप विकास आयुक्त  
सह  
मुख्य कार्यपालक पदाधिकारी  
जिला परिषद, सारण छपरा।

विषय:— सदर प्रखंड के साढ़ा पंचायत अन्तर्गत ग्राम टाड़ी में स्व० बी०के० सिंह के घर से शिव मंदिर होते हुए प्रभुनाथ नगर अतिथि विवाह भवन तक RCC Box Drain के निर्माण में प्रगति प्रतिवेदन के संबंध में।

महाशय,

उपर्युक्त विषयक के संबंध में प्रतिवेदित करना है कि जिला परिषद के आदेश ज्ञापांक 745 दिनांक 23.05.2023 द्वारा विषयांकित कार्य का मो०-1,29,74,000.00 (एक करोड़ उन्नतीस लाख चौहत्तर हजार) रूपये की प्रशासनिक स्वीकृति षष्ठम राज्य वित्त आयोग विकास निधि अन्तर्गत स्वीकृत है। जिसमें 750m लम्बाई में RCC Box Drain का निर्माण कार्य का प्रवधान है। जिसके विरुद्ध लगभग 560m लम्बाई में अर्थात् 75% नाला का कार्य कराया गया है, शेष 190m लम्बाई में (25%) नाला का कार्य बाकी है, जो प्रगति में है। साक्ष्य हेतु फोटो संलग्न।

विश्वासभाजन

  
सहायक अभियंता  
जिला परिषद सारण, छपरा।

**Translation Copy**

Zilla Parishad, Saran Chhapra. Letter No. 13.6/

Dated 04/08/25

Sender,

Assistant Engineer, Zilla Parishad, Saran, Chhapra.

To,

Deputy Development Commissioner  
Chief Executive Officer, District Council, Saran Chhapra.

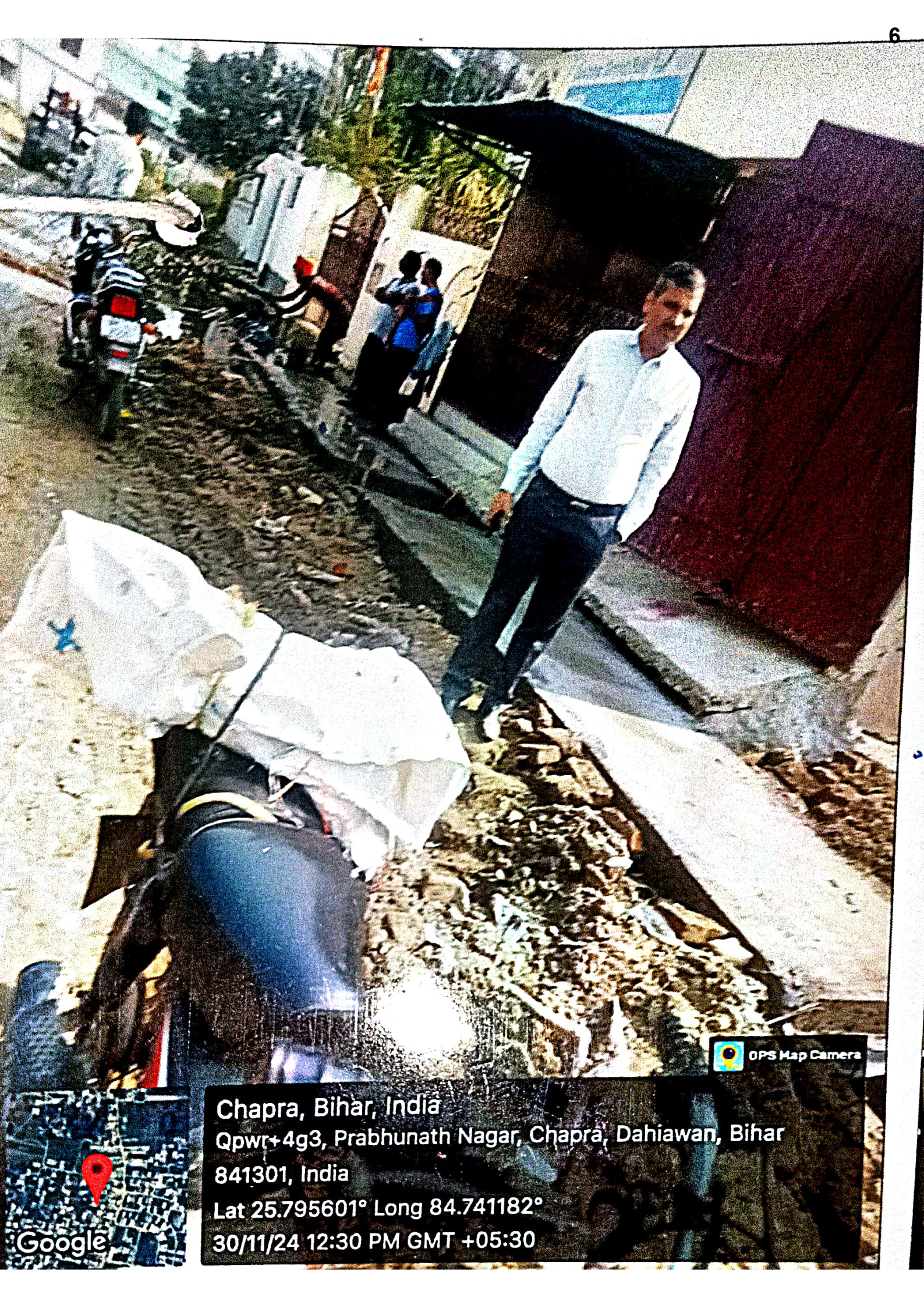
Subject: Regarding progress report on the construction of RCC Box Drain from the house of Late BK Singh in village Tadi under Sadha Panchayat of Sadar Block via Shiv Temple to Prabhunath Nagar Guest Marriage Hall.

Sir,

Regarding the above mentioned subject, it is to be reported that by the order of the Zila Parishad, No. 745 dated 23.05.2023, administrative approval of Rs. 1,29,74,000.00 (one crore thirty nine lakh seventy four thousand) has been approved for the subject work under the Sixth State Finance Commission Development Fund. In which there is a provision for the construction of RCC Box Drain in a length of 750m. Against which, about 560m i.e. 75% of the drain work has been done, the remaining 190m length (25%) drain work is remaining, which is in progress. Photo attached for evidence.

Yours truly

Assistant District Council Saran, Chhapro.



GPS Map Camera

Chapra, Bihar, India  
Qpwr+4g3, Prabhunath Nagar, Chapra, Dahiawan, Bihar  
841301, India

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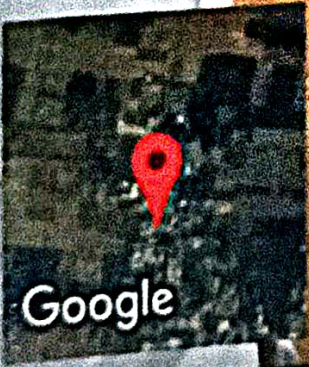
Google



GPS Map Camera



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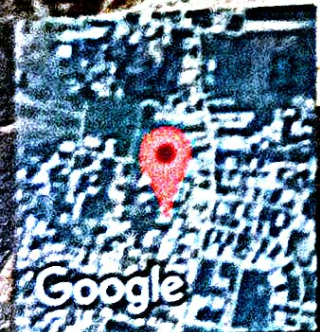


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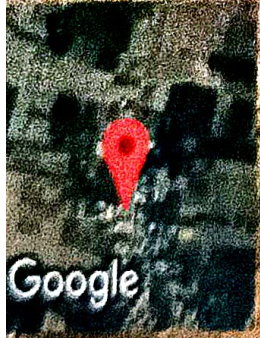
 GPS Map Camera

**Chapra, Bihar, India**  
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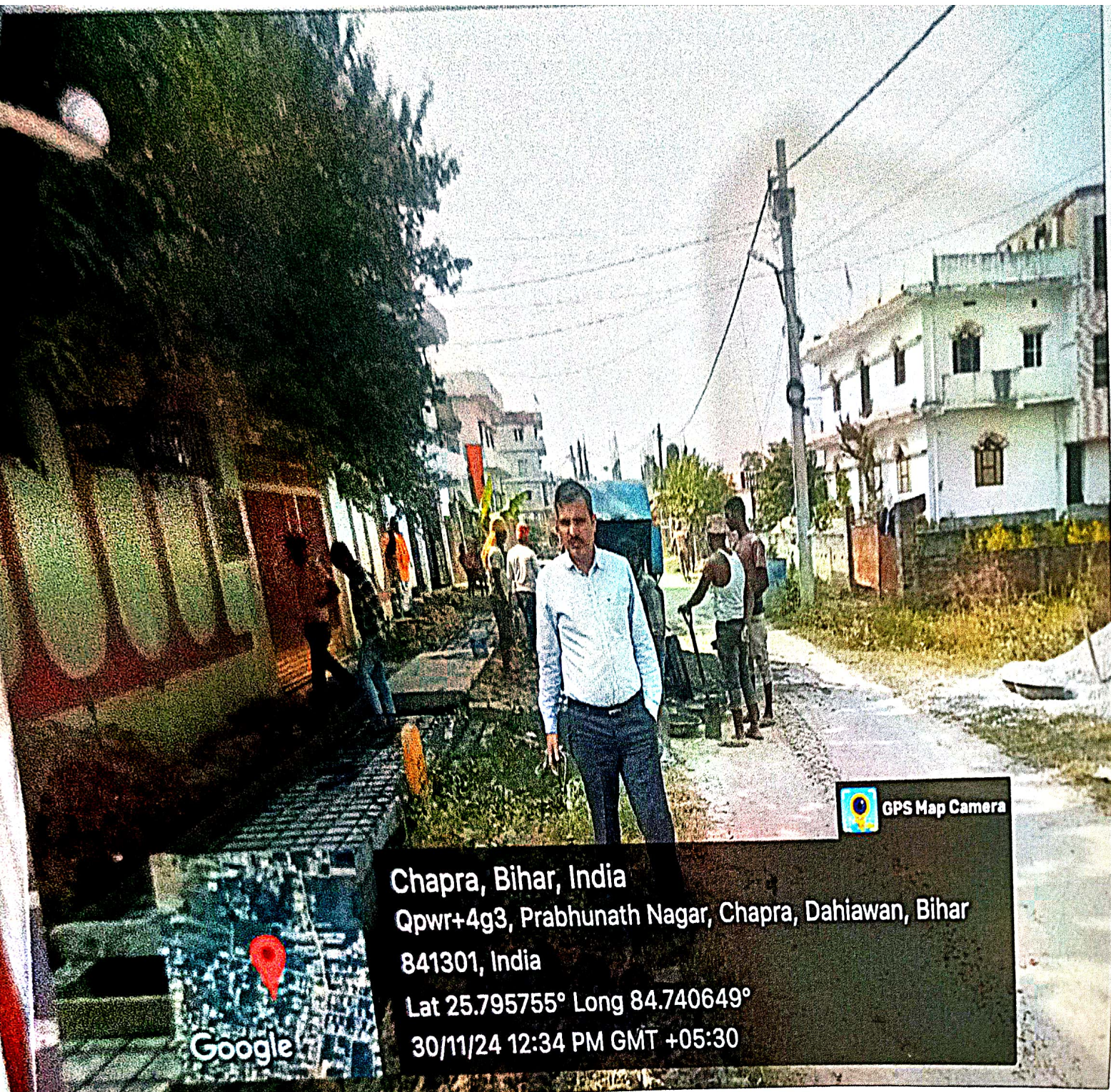




GPS Map Camera



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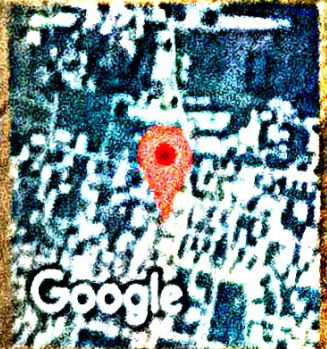
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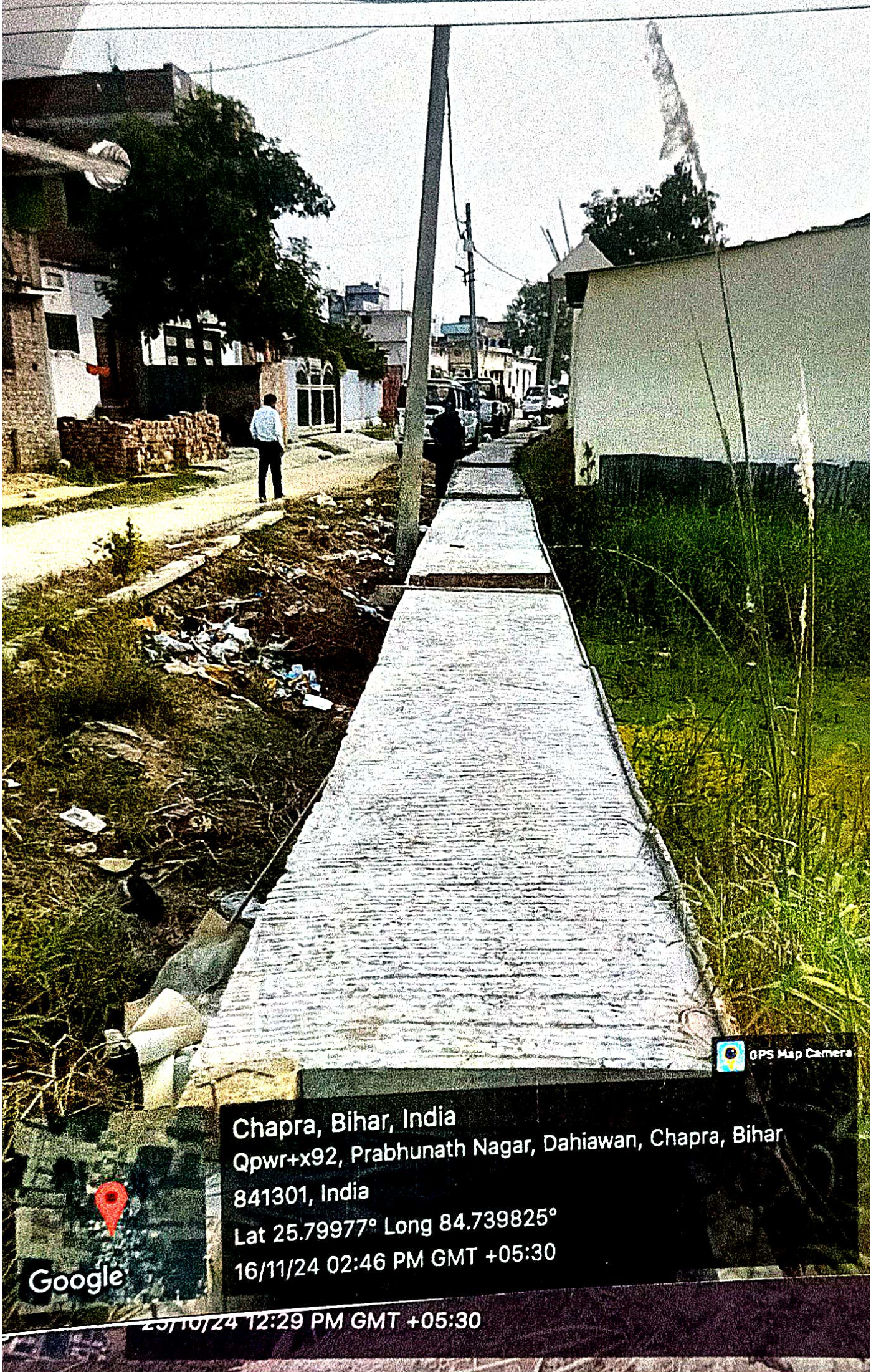
 Google



GPS Map Camera



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GPS Map Camera

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Google

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